

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 22nd APRIL, 2024, 10:30 A.M.

**IA (IBC)/39/GB/2024
In CP (IB)/20/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Indian Bank (Erstwhile Allahabad Bank) Vs Kushal Kumar Pachani
UNDER SECTION	U/s 95(1) of IBC, 2016

For Petitioner (s) : Mr. Mukesh Sharma, Adv
For Respondent (s) :
For RP : Ms. Sudha Sarma, in person.

ORDER

CP (IB)/20/GB/2023

In view of the order passed in **IA (IBC)/39/GB/2024**, matter adjourned to **13.05.2024**.

IA (IBC)/39/GB/2024

Ld. Resolution Professional Ms. Sudha Sarma is present in person. Financial creditor is represented by Ld. Counsel Mr. Mukesh Sharma. Resolution Professional filed her report along with above application. Resolution Professional also filed service affidavit dated 13.03.2024, mentioning in Para- IV of the affidavit that the copy of her report was duly served through E-mail on Mr. K.K. Nandi, counsel appearing for the Respondent/ Personal Guarantor.

List on **13.05.2024** for filing response, if any, by the Personal Guarantor.

The Resolution Professional as well as the counsel appearing for the Financial Creditor are directed once again to intimate next date of hearing to both Ld. Counsel Mr. K. K. Nandi as well as the respondent.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)